

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 21

CP No. 45/Chd/Pb /2020

IN THE MATTER OF:

Gurjit Singh Grewal

...Petitioner

Vs.

Yee Bee Gee Infrastructure Pvt. Ltd. & Ors.

...Respondent

Under Section: 241 & 242, CA 2013

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 07.06.2024.

-sd-
Court Officer

April 26, 2024
SM